

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION NO. 715 OF 2016

Dated:- 28th January, 2019.

*Coram: R. Vijaykumar, Member (A).
R. N. Singh, Member (J).*

Mrs. Manjula Saxena,
Age 50 years,
Wife of Mr. Vatsalya Saxena
Working as Deputy CPO (Construction),
Central Railway,
R/a: 3, Roschera,
Churchgate, Mumbai 400020.
(Applicant by Advocate Shri. S.V. Marne)

...Applicant

Versus

1. Union of India,
Through the Chairman,
Railway Board,
Rail Bhavan, New Delhi 110001.

2. General Manager,
Central Railway,
Headquarters Office,
CSTM, Mumbai 400001.

3. Mr. Sujit Kumar Mishra,
Chairman, Railway Recruitment Board,
Mehendrughat Patne 800004.
(Respondents by Advocate Shri. S.C. Dhawan)

...Respondents

ORDER (ORAL)

PER:- R. VIJAYKUMAR, MEMBER (A)

1. Heard Shri. S.V. Marne, learned counsel for applicant. Shri. V.D. Vadhavkar, learned proxy counsel appeared on behalf of Shri. S.C. Dhawan, learned counsel for

respondents.

2. At the outset, the learned counsel for applicant seeks permission to withdraw the OA. Permission is granted.

3. Accordingly, the OA stands dismissed as withdrawn. No orders as to costs.

(R.N. Singh)
Member (J)
sdp

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(R. Vijaykumar)
Member (A)